



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 11.02.2026

NOTICE

Please take notice that the following matters listed in the Court – III on 10.02.2026 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 2285 of 2024 Part Heard	Praveen Mangilal Jain, Managing Partner Vardhman Cables & Conductors Vs. Elecon Energy Solutions Pvt. Ltd.	10.02.2026	10.03.2026
2.	Comp. App. (AT) (Ins) No. 147 of 2025 Part Heard	Chintan Jhunjhunwala Vs. Mahesh Chand Gupta Resolution Professional of Energy Properties Pvt. Ltd. & Ors. With	10.02.2026	18.03.2026
3.	Comp. App. (AT) (Ins) No. 100 & 101 of 2025 Part Heard	Avani Towers Pvt. Ltd. Through its Resolution Professional Mr. Jitendra Lohia Vs. Chintan Jhunjhunwala & Anr.	10.02.2026	18.03.2026

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)